NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,	CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM	

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/56/ (IB)/2017

NAME OF THE PETITIONER(S)

: GRAUER & WEIL INDIA LTD

NAME OF THE RESPONDENT(S)

: TECH MEGA GROUP INTERNATIONAL PVT LTD

UNDER SECTION

: 433(e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AR. RAMANA THAN

Canel

for Petition

RRan-

ORDER

Counsel for petitioner present and submitted that the notice sent to the respondent for their appearance returned unserved. He sought time for his submissions. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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